

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

**ORDER SHEET**

**ORDERS OF THE TRIBUNAL**

23.12.2011

CP 26/2011 (OA No. 214/2011)

Mr. N.K. Gautam, Counsel for applicant.  
Mr. Anupam Agarwal, Counsel for respondents.

Heard on Contempt Petition. Learned counsel for the respondents submits that the order dated 31.05.2011 has been complied with.

Since the order of this Tribunal dated 31.05.2011 has been complied with, the Contempt Petition has become infructuous and is dismissed accordingly. Notices issued to the respondents stands discharged.

*Anil Kumar*

(Anil Kumar)  
Member (A)

*10. S. Rathore*

(Justice K.S.Rathore)  
Member (J)

*ahq*

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*No 203152032*  
*29/12/11*